

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4126  
ANSWERED ON:20.04.2000  
ACCIDENTS DUE TO FRACTURES IN RIAL TRACKS  
AMAR ROY PRADHAN

**Will the Minister of RAILWAYS be pleased to state:**

- (a) Whether the Government are aware that the majority of accidents caused due to fractures in rail tracks;
- (b) if so, the details thereof along with the reasons for not replacing these fractured tracks;
- (c) whether these rail tracks get fractured due to inferior quality of tracks being processed by railways; and
- (d) if so, the penal action is being proposed by the Government against the guilty officials of Railways and supplying agencies/firms/manufacturers of such fractured rail tracks ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) No, Sir, only a fraction of accidents are due to rail fractures.
- (b) Whenever rail fractures are detected, there is an established system of repairs to track. This system is being followed meticulously.
- (c) Rail fractures occur due to many reasons like overloading, over-speeding, flat tyres and also corrosion. Rail fractures can also occur due to existence of manufacturing defects and their propagation while in service.
- (d) The rails are procured from Steel Authority of India Ltd., (SAIL), a government of India Enterprise and the only indigenous source for supply of rails in the country. SAIL has been persuaded from time to time to effect improvements in their production process in order to supply still better quality of rails to Indian railways. Now with effort put in by Railways Bhilai Steel Plant is manufacturing rails as per specifications.